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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 279 of 2004

Jabalpur, this the 7th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

B.G. Sawant, S/o. Shri Ganpat Rao
Sawant, aged about 60 years, R/o.
4/2, CSD Colony, Bhadbhada Road,
TT Nagar, Bhopal.

... Applicant

(By Advocate - Shri Rajesh Patel)

V e r s u s

1. Union of India, Ministry of Home,
Through the Director General,
SSB (MHA), Block Vth (East)
Level-VI, R.K. Puram,
New Delhi - 66.

2. Director of Accounts,
East Block 9, Level-7,
R.K. Puram, New Delhi. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has
claimed the following main relief :

"(A) that the applicant petition be allowed and as
per the promotion from Field Officer (Armour) to
Assistant Inspector of Armaments (AIA) dated 26.2.2001
the applicant is entitled to the pay increment higher
than F.O. (Armour)."

2. The brief facts of the case are that the applicant was
promoted to the post of Assistant Inspector of Armament
with effect from 26.2.2001. According to the applicant the
post of Assistant Inspector of Armament carries greater
duties and responsibility of importance than that of Field
Officer (Armour). His grievance is that despite his
repeated requests for fixation of his pay at the higher
rate the respondents have not considered his case and his
representation dated 15.1.2004 is still pending. Aggrieved by this he has
filed this Original Application claiming the aforesaid



reliefs.

3. Heard the learned counsel for the applicant.

4. In the circumstances, we deem it appropriate to direct the respondents to consider the representation of the applicant dated 15.1.2004 (Annexure A-5) and take a decision by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of copy of this order. We do so accordingly. A copy of this order alongwith this Original Application be sent to the respondents by the applicant within 15 days from the date of receipt of copy of this order.

5. Accordingly, the Original Application is disposed of at the admission stage itself.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

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पृष्ठांकन सं. ३०/व्या.....ज.गलपुर, वि.....

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(1) सदिंद, या विवरण
(2) आवेदन
(3) पत्रस्थी शी
(4) वायपल, ये

Rajesh Patel

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~~Received
on
25-5-09~~